

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**Civil Secretariat, Srinagar/Jammu**

**Notification**

Jammu, the 11<sup>th</sup> of January, 2024

**S.O 21** .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Anantnag as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Mohd Iqbal Daing	Block Development Officer	Shahbad (Old), holding additional charge of Block Anantnag (New).
02	Mir Mudasir Gull	Block Development Officer	Dachnipora (Old).
03	Sajjad Hussain Hakeem	Block Development Officer	Qazigund (Old), holding additional charge of Vessu (New).
04	Adil Iqbal Lone	Block Development Officer	Shangus (old).
05	Tafheem Firdous	Block Development Officer	Chattergul (New).
06	Jahanzaib Khan	Block Development Officer	Bijbehara (New).
07	Qazi Abdullah	Block Development Officer	Hiller Shahbad New), holding additional charge of Block Verinag (New).
08	Amir Hassan	Block Development Officer	Pahalgam (New).
09	Latief Hussain Shah	Block Development Officer	Larnoo (New).
10	Maqbool Ahmad	Block Development Officer	Achabal (Old), holding additional charge of Block Sagam (New).
11	Nazir Ahmad Shah	Block Development Officer	Breng (old)
12	Ashfeen Ali Khan	Block Development Officer	Khoveripora (old)

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government.**

No. Law/Power/14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Anantnag.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website

**(Shamim Ahmad Wani)**

Senior Law Officer

Department of Law, Justice and P.A